

CCP.159/02
in
D.A. 540/87

25.08.2004

Hon'ble Mrs. Meera Chhibber, J.M.
Hon'ble Mr. S.C. Chaube, A.M.

None for the applicant in the revised call. Shri Amit Sthalaker counsel for the respondents.

In view of the
The orders passed in the Review Application on date, this contempt petition does not survive at all as ultimately whatever final orders are passed in the Review Application/Original Application that would be required to be followed by the official respondents. Accordingly this contempt petition is dismissed at this stage.



A.M.



J.M.

shukla/-